## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SRN No.3973/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):** 

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sulata Saha	provate	Sulator @ cindia legal	Jaha.
		MO6: - 8763348732	

**Counsel for Respondent(s):** 

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Name of the Counsel(s)	Name of the Counsel(s) Designation	Name of the Counsel(s) Designation E-mail & Telephone No.

Heard Ms. Sweta Saha, representing learned Counsel for the Petitioner and sought one week to comply with the objections raised by the Registry. Post the matter on 15.11.2017.

Member (T) Bm

Member (J)